

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 240 of 2014

Dated: 20th July, 2015

In the matter of:

M/s Dwarikesh Sugar Industries Ltd.

...Appellant(s)

Versus

U.P. Power Corporation Ltd. & Ors

...Respondent(s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **28.08.2015**.

COURT MASTER